

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 29(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

NAME OF THE COMPANY: Vinay Bhardwaj and Anr. V/s. M/s. Kritivaas
Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

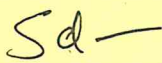
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Rajan Kumar Choorasia, Advocate		
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	For the Respondent (s) :	None		
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ORDER

Vide order dated 12.09.2017, notice on the petitioner's application for restoration was issued to the respondents returnable on 19th October, 2017. The said date happened to be a national holiday. In view of the same, fresh steps be taken to serve the respondent and their counsel returnable on 14th December, 2017. Dasti



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)